- (iii) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food & Public Distribution (Department of Consumer Affairs), Notification G.S.R. No. 104 (E) dated 15<sup>th</sup> February, 2002 publishing 'the Removal of (Licensing requirements, Stock limits and Movement Restrictions) on Specified Foodstuffs Order, 2002' under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. L.T. 5016/02]
- II. (1) A copy each (in English and Hindi) of the following papers, under section 23 of Bureau of Indian Standards Act, 1986:
  - (a) Annual Report and Accounts of the Bureau of Indian Standards, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Bureau
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. For (1) to (2) see No. L.T. 5017 /02]
    - I. Notification of the Ministry of Finance
    - II. The economic survey (2001-2002)
    - III. Report and Accounts (2000-2001) of the Indian Investment Centre, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL); Sir, I lay on the Table-

I. A copy (in English and Hindi) of the Ministry of Finance, (Department of Revenue) Notification G.S.R. No. 14 (E) dated 8<sup>th</sup> January, 2002 publishing the Notification No.2/2002-Customs dated 8<sup>th</sup> January 2002 seeking to amend the First Schedule to the Customs Tariff Act, 1975 so as to increase the basic and effective customs duty on Cotton, not combed from 5% ad valorem to 10% ad valorem under sub-section (2) of Section 8A of the Customs Tariff Act, 1975. [Placed in Library. See No L.T. 5012/02]

- II. A copy each (in English and Hindi) of the following papers:
  - (i) The Economic Survey, 2001-2002. [Placed in Library. See No. L.T. 4908 /02]
  - (ii) (a) Annual Report and Accounts of the Indian Investment Centre, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 5189/02]

## REPORT OF THE HOUSE COMMITTEE

SHRI BANGARU LAXMAN (Andhra Pradesh): Sir, I present the Seventh Report (in English and Hindi) of the House Committee.

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI PRANAB MUKHERJEE (West Bengal): Sir I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs:

- (1) Eighty-fourth Report on Lokpal Bill, 2001.
- (2) Eighty-fifth Report on Law's Delays: Arrears in Courts.

## EVIDENCE TENDERED BEFORE THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI PRANAB MUKHERJEE (West Bengal): Sir, I lay on the Table a copy of the Evidence tendered before the Department-related Parliamentary Standing Committee on Home Affairs on Lokpal Bill, 2001.